

(d) Provision of Rs. 2,50,000 for grants and Rs. 3 lakhs for loans has been made in the Budget for 1967-68.

Workers in Manganese Mines, in Goa

2471. Shri Shinkre: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of workers in the employ of iron ore and manganese ore mine-owners in Goa;

(b) the names of States to which they belong and the State-wise percentage thereof;

(c) the arrangements made by the mine-owners for providing them with houses; and

(d) the arrangements made by Government to provide educational facilities to their children?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (d). The required information is being collected and will be placed on the table of the House.

Regional Research Institute, Jorhat

2472. Shri E. Barua: Will the Minister of Education be pleased to state:

(a) whether in calling for applications for posts in the Regional Research Institute, Jorhat for Engineers, Diploma Holders were equated with Degree holders;

(b) if so, the underlying principle for putting overseers and persons holding B.E. Degree in the same category;

(c) out of the applicants, how many persons from Assam holding B.E. Degree were there and how many from outside the State;

(d) whether any of the applicants from Assam holding B.E. Degree was called for interview in Delhi;

(e) whether the diploma holders from outside the State were called for the interview in preference to B.E.s from Assam; and

(f) if so, the reasons for this and the final appointments made in the category?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir. Qualifications, namely; "degree or diploma in Civil Engineering with minimum 5 years experience in design construction and research", were prescribed so as to evoke wider response for the post.

(b) Does not arise.

(c) Out of 18 applicants, there was only one applicant from Assam holding B. E. degree. Others were from outside the State of which 5 were holding B.E. degree

(d) No, Sir The applicant from Assam did not possess any research experience.

(e) Yes, Sir.

(f) The criteria adopted for selecting candidates for interview by the Regional Research Laboratory, Jorhat were educational qualification, research experience and research aptitude as evidence by published research papers.

The candidate selected for appointment holds a B.Sc. degree and diploma in Civil Engineering one year construction and 8 years research experience. He has published 15 research papers.

Jhuggis destroyed by Fire in New Delhi

2473. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether more than 100 families living in jhuggis along the railway line near Minto Bridge, New Delhi were turned destitutes on the 31st May, 1967 when a fire destroyed most of their household goods; and

(b) whether any steps have been taken to help the victims of the fire?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) More than 100

Jhuggis near Minto Bridge, New Delhi were gutted by fire which broke out on the 31st May, 1967.

(b) The fire was promptly brought under control by the De'hi Fire Service. An ad hoc grant of Rs. 40 per jhuggi has been sanctioned by the New Delhi Municipal Committee.

धागरा में गड़े हुए खजाने का समाचार

2475. श्री बलराज मधोक :

श्री धोंकार लाल बेरवा :

श्री जगन्नाथ राव जोशी :

श्री बेनी शंकर शर्मा :

श्री य० ब० शर्मा :

श्री टी० पी० शाह :

श्री प्रकाशवीर शास्त्री :

श्री शिव कुमार शास्त्री :

श्री अर्जुन सिंह भदौरिया :

श्री रामाबतार शर्मा :

श्री रघुवीर सिंह शास्त्री :

डा० सूर्य प्रकाश पुरी :

श्री राम गोपाल शालवाले :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि धागरा में धनीवार्दी खा के 'हमाम' के नीचे विशाल खजाना गड़ा हुआ है ;

(ख) यदि हा, तो क्या सरकार उस हमाम को खुदवाने का विचार कर रही है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री अण्णवत्त शा आन्नाब) : (क) सरकार के पास कोई सूचना नहीं है।

(ख) और (ग). प्रश्न नहीं उठता।

आसाम का पुनर्गठन

2476. श्री बलराज मधोक :

श्री जगन्नाथ राव जोशी :

श्री धोंकार लाल बेरवा :

श्री बेनी शंकर शर्मा :

श्री य० ब० शर्मा :

श्री टी० पी० शाह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संविधान की छठी अनुसूची को हटाने के सम्बन्ध में सरकार के एक ज्ञापन मिला है ;

(ख) क्या यह सच है कि उसमें पूर्वी खण्ड के पुनर्गठन के बारे में विशेष कर सुरक्षा भौगोलिक तथा ऐतिहासिक पहलुओं के सम्बन्ध में सिफारिशें करने के लिए एक उच्च स्तरीय आयोग बनाने का सुझाव दिया गया है; और

(ग) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

गृह-कार्य मंत्री (श्री यशवन्त राव चव्हाण) : (क) और (ख). इन सुझावों के सम्बन्ध में भारतीय जन संघ की असम शाखा गुहाटी से 20 मई 1967 को मुझे एक ज्ञापन मिला था।

(ग) गौहाटी में असम के पुनर्गठन के प्रपने सुझावों से सम्बन्धित अन्य विभिन्न राजनैतिक दलों और संगठनों के प्रतिनिधियों ने भी मुझे ज्ञापन दिये थे। उनके साथ हुई चर्चा के समय उनमें से धनेकों ने यह चाहा था कि इससे सम्बन्धित विभिन्न विचारों के क्षेत्रीय और दलों के प्रतिनिधियों के साथ संयुक्त वार्ता से किसी सर्व सम्मत निर्णय पर पहुंचने का प्रयास किया जाना चाहिए। तत्पश्चात् मैंने असम के संसद सदस्यों से भी इस सन्दर्भ में चर्चा की थी और उन्होंने भी संयुक्त वार्ता के विचार से अपनी सहमति प्रकट की है। तदनुसार धगसे महीने के धारम्भ में दिल्ली धगबा असम के किसी स्थान पर इस तरह की संयुक्त वार्ता किये जाने का प्रस्ताव है।